

CONSULTATION PAPER ON VALIDITY PERIOD OF TARIFF OFFERS

Question 1: Whether TRAI should intervene in the issue of validity period or allow the same to be under forbearance?

[Ans 1]

In a diversified and intricate demands of mobile market, a clear mandate from an apex body over TSP's is a need of the hour for a practical and prudent decision to form a single body of representation to meet the need of the hour – incidentally TRAI is the right body to mitigate the issues in the interest of the Indian mobile users community. Multiple bodies will led to a conflict of ideologies and a state of stalemate and impasse will prevail raising a serious judicial conflict. TRAI has to explicitly set the domain to TSP's that will be automatically applicable to all – Indian TSP's.

Question 2: If the answer to the Question 1 is yes, then whether the TSPs be mandated or merely advised to offer tariff (for PVs, STVs and CVs) for a specified duration?

[Ans 2]

A clear mandate from TRAI will bring all TSP's on a common level playing ground from a diversified and TSP motivated schemes deterrent to the Indian mobile users community. This will resolve consumer grievances significantly down the line with TSP's scheming within the stipulated domain.

Question 3: Whether the period to be specified should be considered as 30 days or a month with requirement of tariff to be renewed only on the same date of each month or separate tariff offers be mandated for 29/30/31 days in addition to the present practice of offering tariff for 28 days?

[Ans 3]

There is no doubt on validity period of 30 days a grace period of 15 days with an incoming facility kept prevailing, out calls need to barred . This 28 days concept is indirectly giving undue advantage to the TSP's. Separate rational tariffs should exist for 28/29/30/31 days to extend a flexible service bouquet to the Indian mobile consumer community.

Question 4: Whether on the lines of a monthly offering, the other periods viz.,quarterly, half-yearly and yearly prepaid tariff offerings be mandated or just the monthly offerings be required?

[Ans 4]

In a diversified and intricate demands of Indian mobile telephony it well advised to have quarterly, half-yearly and yearly prepaid tariff offerings to give the Indian mobile consumer community a substantial advantage. The consumers who can enjoy the cost and time benefits. This will undoubtedly be welcomed by the Indian mobile consumer community

Question 5: If there are any other issues/suggestions relevant to the subject stakeholders are invited to submit the same with proper explanation and justification.

[Ans 5]

The mobile infrastructure in India has given the requisite ROI to the TSP's. TSP's Special noe introduce special tariff and facility schemes for Indian farmers, health workers, offshore project staff's etc. As a developing country ROI benefits has to be passed on to Indian core developing teams / community.